

27.10.2010

M.A. No. 2753/2008 in  
Dy. No. 2652/2008

**Hon'ble Justice Shri Alok Kumar Singh, M(J)**  
**Hon'ble Sri S.P.Singh, Member (A)**

Sri P.K. Shah for Sri R.K. Upadhyaya for applicant  
Sri S.P.Singh for respondents.

Perusal of order sheet shows that the applicant ~~has~~ unfortunately died way back in the month of August, 2010. The applicant himself made a request to adjourn the case so that he may move substitution application. But till date, no such application has been moved. Learned counsel for applicant says that he has no instruction till date.

In view of the above, petition is dismissed ~~having become in-fructuous~~. No costs.

Member (A)

  
Member (A)

HLS/-

~~copy set under~~  
dated 27-10-2010  
Served 07-11-2010